

(b) if so, the action taken thereon?

**The Minister of Industry (Shri Kanungo):** (a) No, Sir.

(b) Does not arise.

#### Prototype Production and Training Centres

**2070. Shri G. Mohanty:** Will the Minister of Industry be pleased to state:

(a) the total number of trainees admitted during the current session into each of the Prototype Production and Training Centres at New Delhi, Calcutta and Bombay;

(b) the number of applicants from different States for admission into the New Delhi centre; and

(c) the method of selection of candidates?

**The Minister of Industry (Shri Kanungo):** (a) Admissions for the current 1964-65 session at New Delhi Centre are in progress. So far 72 trainees have been admitted. Admissions for the current session at the Centres at Howrah and Rajkot have not yet started. There is no Centre at Bombay.

(b) A statement is laid on the Table of the House. [*Placed in Library, See No. LT-2688/64.*]

(c) Pre-requisites such as Age, Educational Qualifications and experience are prescribed for each type of training. Certain courses are reserved for candidates from Small Scale Industrial Units. Candidates for these courses are selected on the basis of merit out of those recommended by the Small Industries Service Institutes through whom the applications are to be routed. Selection of candidates for courses open to the public are made on the basis of merit which is determined by interviewing those considered fit. Applications for these are called for by advertisement in the News papers.

12.00 hrs.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Suspension of migrants' trains from East Pakistan to India

**Mr. Speaker:** Shri Kapur Singh.

**Shrimati Renu Chakravarty (Barrackpore):** May I ask one thing? We had tabled this Calling Attention Notice the very moment this news came on the P.T.I. board. But we find that our names are quite down below in the list. It was conveyed to us also that this had been disallowed.

**Mr. Speaker:** I was satisfied that the notice must have been an earlier one. Otherwise, there is no other consideration, I will request her to come over and see the papers whether there has been any mistake in that respect.

**Shri S. M. Banerjee (Kanpur):** Some Members must have anticipated it.

**Mr. Speaker:** I do not know. What can I say? I do not put the names. Before the Home Ministers' Conference began, I had received notices as to what is the result of the Conference that has been held.

**Shri S. M. Banerjee:** This is not like that.

**Shri Ranga (Chittoor):** There is nothing wrong, anyhow.

**Shri Indrajit Gupta (Calcutta South West):** The notice that we gave was disallowed.

**Mr. Speaker:** I will look into it.

**Shri Kapur Singh (Ludhiana):** I call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:—

The suspension of migrants' trains from East Pakistan to India.

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** The Down Khulna-Sealdah-Barisal Express arrives at Patrapole at 15:27 hours and at Sealdah at 21:15 hours each day. On April 5, 1964, neither this train nor the daily two goods trains arrived at the border point. The Eastern Railway Administration contacted the East-Pakistan Railway Authorities the same day to ascertain the reason as to why the trains had not come and they were informed that the East-Pakistan Railway Staff had complained of harassment by the Indian Authorities. On further enquiries it was learnt that the East Pakistan Railway Guard, Shri Mohamad Nur Ali, had been detained by the Indian Police on April 2, 1964, on charges of smuggling and illegal carriage of persons between India and East Pakistan. He was released by the Court on 6-4-64 but on his return to East Pakistan he complained about his having been illtreated while in custody in India. This matter was investigated by the West Bengal Government who reported that there was no truth in the allegations made by the East Pakistan Railway Guard.

In spite of the assurances given by the East Pakistan Railways that the train service would be resumed on April 7, the train did not arrive at the border point. The service was however resumed on April 8, 1964.

**Shri Kapur Singh:** Do the Government understand that suspension of these migrants' trains is the last nail in the coffin of the Nehru-Liaquat Pact on minorities and, if so, how do the Government redefine their moral responsibility towards the Hindus of East Pakistan?

**Mr. Speaker:** The trains have been resumed. Why should that be the last nail in the coffin?

**Shri Kapur Singh:** Do they appreciate that way? That is how we understand. Let us have the answer to that.

**Mr. Speaker:** The reasons have been given. Now the trains have been resumed.

**Shri Kapur Singh:** The reasons given are fake.

**Mr. Speaker:** He might put another question that he wants.

**Shri Kapur Singh:** No more questions.

**Shri Indrajit Gupta:** During these five or six days when the trains were suspended, assuming that upto Patrapole trains were coming from the other side—not beyond Patrapole—has the Government found out what was the total number of migrants who were stranded at that point and what steps have been taken subsequently to see that they have all been able to come across safely?

**Shrimati Lakshmi Menon:** With the resumption of the train service, they all have been able to come back. As regards the first part of the question, I want notice, as to how many people were being stranded, I would like to have notice.

**Shri Indrajit Gupta:** Have Government taken the trouble to ascertain the number?

**Mr. Speaker:** The hon. Minister has said that they have all come back.

**Shrimati Renu Chakravartty:** May I know whether the attention of Government has been drawn to the reasons given in our vernacular papers in Bengal for the arrest of Mr. Nur Ali, namely that he was charged with criminal assault on a Hindu girl, and if the reasons were wrong, as has been proved by the statement of the hon. Minister, why no action has been taken about such startling disclosures made in the press?

**Shrimati Lakshmi Menon:** Government cannot take any action. The vernacular papers in Bengal usually give a lot of exaggerated news about these things. Government cannot take any action on them.

**Shri S. M. Banerjee:** To avoid future recurrence of such indecent incidents by Pakistanis, may I know whether in the interests of the future safety of those who are coming over to India, our Home Minister will discuss this question also with the Home Minister of Pakistan?

**The Minister Without Portfolio (Shri Lal Bahadur Shastri):** This specific case could not be discussed in the Home Ministers' meeting, but the general problems.....

**Shri S. M. Banerjee:** With a view to avoiding future recurrence of such incidents.

**Shri Lal Bahadur Shastri:** I follow what the hon. Member is saying. The general question is that the mobility should continue and that the railways should come over to our side to Sealdah, and should go from here to the Pakistan border; these things have to be facilitated.

The incident in question is a particular or specific case, where the train had stopped for two or three days. Hon. Members are aware that there is a special type of communal situation at present, and flare-ups have taken place, and, therefore, in provocation, the train was stopped. But the service has been resumed now. I think that now the matter should be considered as closed.

**श्री श्रीकार लाल बेरवा (कोटा):** पहले तो जो यह स्टेटमेंट हुआ है वह गलत है कि वह अबंध माल का व्यापार करने थे। पेरों में लिखा हुआ है कि नूर अली ने दो लड़कियों के साथ बलात्कार किया और इस अपराध में उसे अरेस्ट किया गया। मैं कहना चाहूंगा कि ऐसे गलत स्टेटमेंट तो नहीं होने चाहियें।

**अध्यक्ष महोदय :** यह कैसे .

**एक माननीय सदस्य :** मैं पूछना चाहता

है .

**श्री श्रीकार लाल बेरवा :** पेरों में छपा है।

**अध्यक्ष महोदय :** जो कुछ यहां पेरों में छपा है गवर्नमेंट की इत्ला उस के मुताबिक नहीं है। (Interruptions) आर्डर, आर्डर।

**श्री कछवाय (देवास) :** यहां पर गलत इत्ला सदन के सामने रखी जाती है।

**अध्यक्ष महोदय :** आर्डर, आर्डर।

**श्री बड़े :** सभी पेरों में है।

**Shrimati Renu Chakravartty:** It is a very wrong statement which has appeared in the press. Why have Government not contradicted it?

**अध्यक्ष महोदय :** अब आप बैठ जाइये। मुनिये।

**Shrimati Renu Chakravartty:** When such inflammatory things are written, why should Government not contradict them?

**Shri Ranga:** We do not know whether they are true or not.

**Shri Indrajit Gupta:** Why do Government not contradict these things?

**Mr. Speaker:** That is a different thing altogether. इस बात पर यह कह देना कि मिनिस्टर साहब गलत स्टेटमेंट दे रहे हैं यह कैसे साबित हो गया? यह कह देना इस तरह पर ठीक नहीं है।

**एक माननीय सदस्य :** पेरस में आया है।

**अध्यक्ष महोदय :** पेरस में लिखा हुआ है।

**एक माननीय सदस्य :** अध्यक्ष महोदय .

**अध्यक्ष महोदय :** दो सदस्य एक साथ बोलेंगे तो कैसे काम चलेगा ?

**श्री श्रीकार लाल बेरवा :** मैं कहना चाहता हूँ कि जितना कार्य सरकारी या गैर-सरकारी चलता है या आजकल जो हमारी राजनीति चल रही है वह सब पेपरों के आधार पर चलती है और हम उस पर विश्वास करते हैं। लेकिन इस तरह के गलत स्टेटमेंट हाउस में दे कर हम लोगों को मुगालते में रक्खा जाता है।

**Mr. Speaker:** Order, order. The hon. Member will have to withdraw from the House, if he persists like this. सिर्फ पेपर में छपने पर इस तरह कहना

कि चूंकि पेपर में छपा है इसलिये जो स्टेटमेंट मिनिस्टर ने दिया है वह गलत है यह बात दुरुस्त नहीं है। सिवा पेपर की खबर के आप ने और कोई तहकीकात की है क्या ?

**श्री बड़े :** गवर्नमेंट की रिस्पॉसिबिलिटी है उस को कांटाडिक्ट करने की।

**अध्यक्ष महोदय :** बड़े साहब बैठ जायें। मैं श्री श्रीकार लाल बेरवा से बात कर रहा हूँ। वे क्यों बार बार उठते हैं ?

**श्री बड़े :** उस का कांटाडिक्शन नहीं किया गया है।

**अध्यक्ष महोदय :** यह जरूरी नहीं है। माननीय सदस्य पूछ सकते हैं कि उन को तो अखबार से यह खबर मिली है लेकिन सरकार की क्या इत्तला है। अगर वह उन को इत्तला के बाखिलाफ हो और वह आपस में न मिलती हों तो मेम्बर साहब इस की ओर आगे तहकीकात करें। अगर उन को कोई सबूत मिल जाये तो वे बाद में यहां कह सकते हैं कि मिनिस्टर ने जो जवाब दिया वह गलत था। इस वक्त यह कहना कि जो अखबार में निकला उस को हम दुरुस्त मानें और जो मिनिस्टर ने कहा उस को गलत मानें, इस तरह से क्या कभी कार्रवाई हो सकती है? क्या इस तरह से हमारा काम चल सकेगा ?

**श्री श्रीकार लाल बेरवा :** यहां पर जो कुछ चलता है सब पेपरों के आधार पर ही चलता है और मिनिस्टर महोदय उस पर एन्वयारी करते हैं

**अध्यक्ष महोदय :** नहीं, नहीं।

**श्री श्रीकार लाल बेरवा :** क्या वे इस को झूठ नहीं कह सकते

**अध्यक्ष महोदय :** अब आप बैठ जाइये।

**श्री कछवाय :** मैं यह जानना चाहता हूँ कि क्या यह बात सच है कि पाकिस्तान से आने वाले हिन्दुओं को पाकिस्तान में रोक दिया गया है, उन को यहां नहीं आने दिया जाता। ट्रेन चलने लगी है लेकिन उस में हिन्दू नहीं आ सकते। क्या उन को लाने के लिए भारत सरकार मिलिटरी भेजने वाली है? और क्या जो यह स्टेटमेंट सदन में दिया गया है यह बंगाल सरकार के इशारे पर दिया गया है ?

**अध्यक्ष महोदय :** सवाल इतना है कि क्या यह दुरुस्त है कि ट्रेन आनी तो शुरू हो गयी है, लेकिन उसमें ईस्ट पाकिस्तान से हिन्दुओं को नहीं आने दिया जाना ?

**श्री लाल बहादुर शास्त्री :** जी, नहीं, यह दुरुस्त नहीं है। मगर यह हमारी खबर है कि ईस्ट पाकिस्तान में इस बात की कोशिश की जा रही है कि अब और आगे माइग्रेशन न हों।

**श्री कछवाय :** मैं ने पूछा था कि यहां जो स्टेटमेंट दिया है वह बंगाल सरकार के इशारे पर दिया है ?

**अध्यक्ष महोदय :** आपके सवाल के जितने हिस्से का जवाब मैं चाहता था वह मैं ने कह दिया।

**Shri Hem Barua (Gauhati):** Pakistan demanded the release of Nur Ali arrested on charges of smuggling, and

[Shri Hem Barua]

our Government, like a pack of good boys, have obliged Pakistan, although we know full well that our requests for the release of Col. Bhattacharya, taken away from our territory, were spurned by Pakistan. In the context of that, may I know whether this week-kneed, subservient attitude on the part of our Government is the direct result of a fear psychosis unwilling to do anything that might anger Field Marshal Ayub Khan, a fear psychosis from which our Prime Minister, unfortunately, suffers?

**Mr. Speaker:** No answer is required. The question itself is the answer for the Member himself.

**Shri Hem Barua:** No, no. You have forgotten the first part of my question.

**Mr. Speaker:** He ought to be satisfied with the question itself.

**Shri Hem Barua:** May I submit that this is doing injustice to us? I say in all humility that my question was very specific. We wanted the release of Col. Bhattacharya taken away from our territory. He was not released. But here we have obliged Pakistan very readily, though our police arrested Nur Ali on charges of smuggling. Therefore, I wanted to know whether this weakness on the part of our Government is the product of the basic weakness from which our Prime Minister suffers.

**Mr. Speaker:** Now he might sit down.

**श्री प्रकाशवीर शास्त्री (विजनीर) :** क्या सरकार की जानकारी में यह समाचार भी आया है कि पूर्वी पाकिस्तान की गवर्नमेंट ने बानपुर के बारडर को सील कर दिया है ? यदि हां, तो उस दिशा में क्या प्रयत्न किए जा रहे हैं ?

**श्री लाल बहादुर शास्त्री :** अभी कोई खास प्रयत्न तो नहीं किए जा रहे हैं। पूरे हालात मालूम होने पर अगर कोई खास

दिक्रत मालूम हुई तो हम उसको यहां पर जो पाकिस्तान के होम मिनिस्टर आए हुए हैं उन के सामने रख सकते हैं।

**श्री प्रकाशवीर शास्त्री :** क्या यह बात सही नहीं है कि उस बारडर को सील कर दिया गया है ?

**श्री लाल बहादुर शास्त्री :** हमें सरकारी इत्ला नही है, अखबारों में हम ने भी देखा है।

**श्री कछवाय :** अखबारों को तो आप मानते नहीं हैं। अब कैसे मान लिया ?

**अध्यक्ष महोदय :** उन्होंने यह तो नहीं कहा कि यह सच है। उन्होंने तो यही कहा है कि उन्होंने भी अखबारों में देखा है।

**Shri Shinkre (Marmagoa):** The hon. Minister of State staed just now that it is not possible for Government to take any action against such newspapers which publish completely false and inflammatory reports of these events. In this connection, may I know whether Government could not take resort to the DIR or any other rules to prevent the spreading of such news which might eventually lead to very undesirable consequences, specially when the situation in the region is highly inflammatory?

**The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** There are ways of taking action. I do not say that we cannot take action.

**Mr. Speaker:** Their anxiety is that this creates an impression upon the people who feel much resentment and bitterness, if it is not contradicted or some action is not taken.

**Shri N. C. Chatterjee (Burdwan):** Why was no contradiction issued? That is the real point. That is why the Members are feeling exercised.

Either some action might be taken by Government, or a contradiction might be issued, so that the people might know the real facts. That is what they desire.

**Shri Jawaharlal Nehru:** That is perfectly true.

**Shri C. K. Bhattacharyya (Raiganj):** Is it not possible that both the statements might be correct? What the newspapers publish and what the Minister says need not cancel each other.

**Mr. Speaker:** Order, order. I am not allowing him.

**श्री श्रीकार लाल बेरवा :** श्रीमन्. आप ने फरमाया था कि मुझे एक सप्तीमेंटरी करने का अवसर देंगे ।

**अध्यक्ष महोदय :** आप ने सप्तीमेंटरी कर तो लिया ।

**श्री श्रीकार लाल बेरवा :** कहां किया है ?

**अध्यक्ष महोदय :** तो ऊपर दीजिए ।

**श्री श्रीकार लाल बेरवा :** मैं पूछना चाहता हू कि जब हमारी सरकार कलकत्ते से मीलचियों को लाने के लिए हवाई जहाज का इन्निजाम कर सकती है, तो पाकिस्तान से आने वाले शरणार्थियों के लिए क्या वह इन्निजाम नहीं किया जा सकता था ?

**अध्यक्ष महोदय :** यह क्या सवाल हुआ ?

**श्री श्रीकार लाल बेरवा :** सवाल कैसे नहीं है . . . .

**अध्यक्ष महोदय :** आप तो चेयर से भी लड़ने लग जाते हैं और मिनिस्टर से भी लड़ने लग जाते हैं । पार्लियामेंट में सवाल करने का यह तरीका नहीं है ।

**श्री श्रीकार लाल बेरवा :** जब गाड़ी नहीं चली . . .

**अध्यक्ष महोदय :** गाड़ी नहीं चली तो हवाई जहाज लाया जाता ? आप बैठ जाइए ।

**Shri Hem Barua:** May I put a question? You have allowed him a question.

**Mr. Speaker:** No. I have allowed him because earlier he could not put a question.

**Shri Hem Barua:** Earlier, I also could not put a question.

**Mr. Speaker:** No, he has put.

12.15 hrs.

#### PAPERS LAID ON THE TABLE

MINERALS CONSERVATION AND DEVELOPMENT (FIRST AMENDMENT) RULES, 1964

**The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam):** I beg to lay on the Table a copy of the Minerals Conservation and Development (First Amendment) Rules, 1964 published in Notification No. G.S.R. 444 dated the 14th March, 1964, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See LT-2677/64].

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955 ETC.

**The Minister of Industry (Shri Kanungo):** I beg to lay on the Table—

(1) a copy each of two Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

(i) The Textiles (Production by Knitting Embroidery Lace Making and Printing Machines Control Order) 1963, published in Notification No. S.O. 3396 dated the 3rd December, 1963.